Central Information Commission 2nd Floor, B-Wing, August Kranti Bhawan Bhikaji Cama Place, R.K. Puram, New Delhi-110066

No.1/59/2006/Admn./CIC

Dated: 14.01.2016

OFFICE MEMORANDUM

In pursuance of delegation of financial power of a Department of the Central Government to the Chief Information Commissioner vide DoPT 's letter No. 4/26/2007-IR dated 28th July, 2015 and under the provision contained in Rule 13(2) and 14 of the Delegation of Financial Power Rules 1978, Joint Secretary (P&B) and Dy. Secretary (GA), CIC are declared as the "Head of Department" and Head of Office respectively for incurring Contingent and Miscellaneous Expenditure as per Annexure 'A' with immediate effect.

- These delegated powers shall be exercised keeping in view Rules and Regulations as laid down in Annexure to Schedule V and Schedule VI of Delegation of Financial Powers Rules, 1978 and also as per the provisions of GFR 2005 and other rules and regulations in force from time to time.
- This issues with the concurrence of IFA to CIC vide Diary No.61 dated 08/01/2016 and approval of Chief Information Commissioner vide Diary No.18/CIC/16 dated 13/01/2016.

Joint Secretary (Admn.)

To: Concerned Officers.

Copy for information to:-

1. PPS to CIC.

2. PPS to ICs for information of ICs.

3. PS to Secretary, CIC.

5. Controller of Accounts (IFA to CIC), Ministry of PPG&P, Lok Nayak Bhawan, New Delhi.

6. Shri A.C. Patel, JS(P&B), HoD.

7. JS(Admn.)/JS (M& R)/ JS(Law).

8. Registrar(Consultant).

9. Pay & Accounts Officer, CAT, 1st Floor, AGCR Building, New Delhi.

10. Sh. S.K. Rabbani, DS (GA) & H.O.O.

11. All Deputy Secretary / Deputy Registrar

- 12. DDO / Cash Section / Financial Accountant / RTI Cell / CR / DAK Section / Library /
- 13. R. Malik, Scientist -D, NIC with a request to upload the office order on CIC Website. Record Section
- 14. Personal file/Guard file.

Dated: 14.01.2016

ANNEXURE 'A'

S1.	Item of Expenditure	Power Delegated			
No.		Head of Office (HoO)		Head of Depart(HoD)	
1.	Contingent Expenditure	Recurring	Non-Recurring	Recurring	Non-Recurring
	(Sch-V) and Miscellaneous	Rs	Rs 20,000 in	Rs 2 Lakhs	Rs 10 lakhs
	expenditure(Sch- VI)	10,000 in each case	each case	in each case	in each case
2.	Statutory Payments & Personal Claims such as reimbursement of tuition fees, briefcase charges telephone bills/ claims, newspapers / magazines charges, conveyance, entertainment charges and orderly charges to Information Commissioners	Full Power		-	
3.	Rent for Office Accommodation	ži ·		Full Power	
4.	Postal and Telegraph Charges	Full Power		-	
5.	Electric, Gas & Water Charges	Full Power			-
6.	Maintenance of Office Building	-		Full Power	
7.	Medical Reimbursement	Upto to Rs.2000/- for OPD and Rs. 5000/- for IPD		Full Power	
8.	Expenditure incurred for hiring of taxi for official use	-		Full Power	
9.	Payment to the Outsourced staff/Consultants/Legal staff/Housekeeping staff	,		Full power	
10.	Advances / Withdrawal of G P fund amount as per GPF Rule	Full Power		-	-
11.	Recoupment of Imprest Account	Full Power			.

14.01.16